

Sixteenth Loksabha

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Title: Rajya Sabha agreed without any amendment to the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2018, passed by the Lok Sabha at its sitting held on the 6th August, 2018.

SECRETARY GENERAL: Madam Speaker, I have to report the following message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 19th August, 2018 agreed without any amendment to the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2018, which was passed by the Lok Sabha at its sitting held on the 6th August, 2018.”